



CIRCULAR NO. 59 OF 2020

- Ref.: 1. Hon'ble High Court Circular, dated 22nd May, 2020.
2. This Office Circular, dated 23rd May, 2020.
3. Hon'ble High Court E-mail Letter, dated 20th August, 2020.

All the Judicial Officers are hereby informed that the Hon'ble High Court, vide its E-mail Letter, dated 20th August, 2020 has forwarded the Circular, dated 20th August, 2020 in respect of permission to leave the Headquarter. The said Circular is reproduced as below :

CIRCULAR

The Hon'ble the Chief Justice has been pleased to discontinue the mechanism put in place vide circular dated 22.05.2020 in respect of permission to leave the Headquarter and to restore the earlier mechanism in place, prior to issuance of the said circular.

Sd/-


S. G. Dige

Date : 20.08.2020

(Registrar General)

All the Judicial Officers are requested to note the same and act accordingly.

COURT OF SMALL CAUSES }
}
MUMBAI : 27TH AUGUST, 2020 }


(S. C. More)
Chief Judge